## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 705/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Parthiv Shah

V/s.

Mac Remedies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
26	Adv. Pankti Halia	Mac Remedies & ors. (Resp. 1 to 5)	I vania
26	Adu. Tanmous Kelkar itb Adu. Sahil	Adv. for Petitioner	Tolkor
	Mahajan.		

## ORDER

## CP No.705/ 241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)